

EXPORT or TEXTILES

171. SHRI LC KANATH MISRA : Will the minister of FOREIGN TRADE please state

(a) the total textile exports from India during the last three years, year-wise;

(b) whether it is a fact that of late the exports of cotton textile have gone down considerably; and

(c) if so, whether any efforts are being made to recapture our export market?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOI DHARY RAM SEWAK) : (a) A statement is attached

(b) No Sir.

(c) Does not arise.

STATEMENT
Cotton Textiles
(Value in Lakh Rupees)

Period	Total
1967	8221.3
1968	9531.6
1969	10519.1

दिल्ली तथा नई दिल्ली में बिजली की दर

172. डा० भाई महावीर :

श्री लाल आडवाणी :

श्री मान सिंह वर्मा :

क्या सिंचाई तथा विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि नई दिल्ली नगर पालिका घरेलू इस्तेमाल के लिए सप्लाय की जाने वाली बिजली के लिए 24 पैसे प्रति यूनिट के हिसाब से वसूली करती है, जबकि दिल्ली नगर निगम में यह दर 20 पैसे प्रति यूनिट है ;

(ख) यदि हां तो इसके क्या कारण हैं ;

(ग) क्या यह भी सच है कि नगर पालिका के कुछ सदस्यों ने हाल में एक प्रस्ताव द्वारा इस दर को कम करने की मांग की थी ; और

(घ) यदि हां, तो उस प्रस्ताव पर क्या कार्यवाही की गई ?

(RATE OF ELECTRICITY IN DELHI AND NEW DELHI

172. DR. BHAI MAHAVIR : SHRI LAL K. ADVANI : SHRI MAN SINGH VARMA :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that the New Delhi Municipal Committee charge 24 paise per unit for electricity supplied for domestic use while in the Delhi Municipal Corporation the rate is 20 paise per unit.

(b) if so the reasons therefor;

(c) whether it is also a fact that some members of the New Delhi Municipal Committee had recently demanded through a resolution to reduce these rates; and

(d) if so what action has been taken on the resolution?

(THE DEPUTY MINISTER IN THE

सिंचाई तथा विद्युत मंत्रालय में उपमंत्री (प्रो० सिद्धेश्वर प्रसाद) : (क) जी, हां ।

(ख) दिल्ली नगर निगम के क्षेत्र में वितरण प्रणाली मुख्यतः शिरोपरि है जबकि नई दिल्ली नगर पालिका के क्षेत्र में यह मुख्यतः जमीन के नीचे है । नई दिल्ली नगर पालिका ने सूचित किया है कि उच्चतर बिजली दर भूगत वितरण प्रणाली के रखरखाव और प्रचालन कर होने वाले उनके व्यय को पूरा करने के लिए लगाई गई है ।

(ग) जी, हां ।

(घ) समिति ने इस मांग को स्वीकार नहीं किया था ।
MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESWAR PRASAD) : (a) Yes Sir.

(b) In the area of the Delhi Municipal Corporation the distribution system is mainly overhead while the distribution system in the New Delhi Municipal

Committee area is mainly underground. The New Delhi Municipal Committee have reported that higher tariff has been introduced to cover its own expenditure on the maintenance and operation of the underground distribution system.

(c) Yes, Sir.

(d) The demand was not approved by the Committee.

TALKS WITH PRESIDENT OF E. E. C.

173. SHRI SITARAM JAIPURIA: SHRI CHITTA BASU:

Will the Minister of FOREIGN TRADE be pleased to state :

(a) the gist of the talks which Indian officials had with the President of E. E. C. during his recent visit;

(b) the possible impact of U. K.'s entry into the E. E. C. and the nature of preferences which India will lose by this ;

(c) the extent of our foreign trade both commodity-wise and country-wise with the U. K., E. E. C. and associated territories since the signing of the Rome Treaty; and

(d) the various tariff and non-tariff barriers on Indian goods in all these countries and the efforts Government have made for removing these barriers?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOUHARY RAM SEWAK) : (a) During Mr. Jean Rey's stopover in Delhi between the 31st March and 3rd April, 1970, views were exchanged on the various steps that might be taken to correct India's persistent trade imbalance with the European Economic Community and on the likely time-table for negotiations with the U. K. on their application to enter the Community.

(b) The possible impact of U. K.'s entry into E. E. C. on India's trade was explained in the Commerce Minister's statement to the Rajya Sabha on 25-5-67 (copy enclosed), [see Appendix LXXII, Annexure No. 5] Negotiations are expected to start during the middle of this year to settle the terms and conditions of U.K.'s entry into the E.E.C. It is, therefore, not possible, at this stage to make any assessment of the nature of preferences that India will lose in this context.

(c) and (d) The necessary information is being collected and will be placed on the Table of the House in due course.

EXPORT OF NEHRU AND GANDHI COINS

174. SHRI SITARAM JAIPURIA :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether it is a fact that there is a great demand for Nehru and Gandhi coins in foreign countries; and

(b) if so, the number of coins under each category exported to each country so far ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOUHARY RAM SEWAK) : (a) and (b) There is no Export Control restriction on the exports of Pandit Nehru coins except the regulations governing the export of currency. With regard to Mahatma Gandhi coins, the Export Trade Control Regulations are :

(i) Mahatma Gandhi Silver Ten-rupee coins upto five in number out of which two may be proof coins, are allowed for export or to be taken out by Passengers going abroad without any export licence.

(ii) These ten-rupee coins other than the proof coins allowed for export subject to a minimum export price of Rs. 15 per coin FOB.

Export statistics in regard to export of different types of coins are not maintained separately and as such it is neither possible to determine whether there is demand for Pandit Nehru and Mahatma Gandhi coins in foreign countries nor the figure of exports of those are available. It is, however, presumed that numismatists all over the world would have sought these coins.

SUPPLY OF SUBMARINE TO PAKISTAN BY U. S. A.

175. DR. (MRS.) MANGLADEVI TALWAR : Will the Minister of DEFENCE be pleased to state :

(a) whether an official proposal was made in the U. S. Congress for the supply of a submarine to Pakistan on loan; and

(b) if so, the reaction of the Government of India in the matter?

THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH) : (a) The Government is not aware of any new proposal for supply of a Submarine to Pakistan on loan. But there was a proposal for extending the period of loan of a Submarine supplied by U. S. A. to Pakistan in 1964.